(b) and (c) Information is not available.

Funds allocated for smart cities in Bihar

†140. SHRI RAM NATH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has made an announcement of converting several cities of country into smart cities;

(b) if so, the details thereof;

(c) the name of cities where the work of such conversion has begun along with the details of amount allocated for different cities; and

(d) the name of cities from Bihar where the work has started along with the details of amount allocated for the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes Sir. The Government of India has launched the Smart Cities Mission on 25 June 2015. The Mission will cover 100 cities and its duration will be five years (FY 2015-16 to FY 2019-20). The Mission will be operated as a Centrally Sponsored Scheme (CSS) and the Government of India will provide financial support to the Mission to the extent of ₹ 48,000 crore over a period of five years *i.e.* on an average ₹ 100 crore per city per year. An equal amount on a matching basis will have to be contributed by the State Government/Urban Local Body (ULB).

(c) So far, 60 cities (20 cities in Round 1 in January 2016. 13 cities in fast track round in May 2016 and 27 cities in Round 2 in September 2016) have been selected for development as Smart Cities under the Mission. The details of these cities are given in the Statement-I, II and III, respectively (*See* below). So far, total ₹ 5,961.70 crore have been released to Cities under Smart Cities Mission during Financial Year 2015-16 and 2016-17. The city-wise details are given in the Statement-IV (*See* below).

(d) In fast track round, Bhagalpur from Bihar has been selected for development as Smart City in May 2016. Till date, ₹ 65 crore (₹ 2 crore as advance for preparation of Smart City Proposal and ₹ 63 crore as part of first instalment) has been released to State Government of Bihar in respect of Bhagalpur city under the Smart Cities Mission.

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†Original notice of the question was received in Hindi.

Statement-I

Details of winning cities in Round 1

Sl. No.	Name of State/UT	Name of City
1.	Odisha	Bhubaneswar
2.	Maharashtra	Pune
3.	Rajasthan	Jaipur
4.	Gujarat	Surat
5.	Kerala	Kochi
6.	Gujarat	Ahmedabad
7.	Madhya Pradesh	Jabalpur
8.	Andhra Pradesh	Visakhapatnam
9.	Maharashtra	Solapur
10.	Karnataka	Davanagere
11.	Madhya Pradesh	Indore
12.	Delhi	NDMC
13.	Tamil Nadu	Coimbatore
14.	Andhra Pradesh	Kakinada
15.	Karnataka	Belagavi
16.	Rajasthan	Udaipur
17.	Assam	Guwahati
18.	Tamil Nadu	Chennai
19.	Punjab	Ludhiana
20.	Madhya Pradesh	Bhopal

Statement-II

Details of winning cities in fast track round

Sl. No.	Name of State/UT	Name of City
1.	Uttar Pradesh	Lucknow
2.	Telangana	Warangal

Sl. No.	Name of State/UT	Name of City
3.	Himachal Pradesh	Dharamshala
4.	Chandigarh	Chandigarh
5.	Chhattisgarh	Raipur
6.	West Bengal	Newtown Kolkata
7.	Bihar	Bhagalpur
8.	Goa	Panaji
9.	Andaman and Nicobar Islands	Port Blair
10.	Manipur	Imphal
11.	Jharkhand	Ranchi
12.	Tripura	Agartala
13.	Haryana	Faridabad

Statement-III

Details of winning cities in main Round 2

Sl. No.	Name of State/UT	Name of City
1.	Punjab	Amritsar
2.	Maharashtra	Kalyan-Dombivali
3.	Madhya Pradesh	Ujjain
4.	Andhra Pradesh	Tirupati
5.	Maharashtra	Nagpur
6.	Karnataka	Mangaluru
7.	Tamil Nadu	Vellore
8.	Maharashtra	Thane
9.	Madhya Pradesh	Gwalior
10.	Uttar Pradesh	Agra
11.	Maharashtra	Nashik
12.	Odisha	Rourkela
13.	Uttar Pradesh	Kanpur
14.	Tamil Nadu	Madurai

Sl. No.	Name of State/UT	Name of City
15.	Karnataka	Tumakuru
16.	Rajasthan	Kota
17.	Tamil Nadu	Thanjavur
18.	Sikkim	Namchi
19.	Punjab	Jalandhar
20.	Karnataka	Shivamogga
21.	Tamil Nadu	Salem
22.	Rajasthan	Ajmer
23.	Uttar Pradesh	Varanasi
24.	Nagaland	Kohima
25.	Karnataka	Hubballi-Dharwad
26.	Maharashtra	Aurangabad
27.	Gujarat	Vadodara

Statement-IV

Details of release of funds under Smart City Mission city-wise for the year 2015-16 and 2016-17

(₹ in crore)

Sl. No.	State	Name of cities	Amount Released
1.	Andaman and Nicobar Islands	1. Port Blair	194
2.	Andhra Pradesh	1. Vishakhapatnam	196
		2. Tirupati	94
		3. Kakinada	196
3.	Arunachal Pradesh	1. Pasighat	2
4.	Assam	1. Guwahati	191
5.	Bihar	1. Muzaffarpur	2
		2. Bhagalpur	65

Sl. No.	State	Name of cities	Amount Released
		3. Biharsharif	2
6.	Chandigarh	1. Chandigarh	73
7.	Chhattisgarh	1. Raipur	96.5
		2. Bilaspur	2
8.	Daman and Diu	1. Diu	2
9.	Dadra and Nagar Haveli	1. Silvassa	2
10.	Delhi	1. New Delhi Municipal Council	196
11.	Goa	1. Panaji	2
12.	Gujarat	1. Gandhinagar	2
		2. Ahmedabad	196
		3. Surat	196
		4. Vadodara	2
		5. Rajkot	2
		6. Dahod	2
13.	Haryana	1. Karnal	2
		2. Faridabad	94
14.	Himachal Pradesh	1. Dharamshala	190
15.	Jammu and Kashmir	1. Jammu/Srinagar	2
16.	Jharkhand	1. Ranchi	94
17.	Karnataka	1. Mangaluru	2
		2. Belagavi	196
		3. Shivamogga	2
		4. Hubballi-Dharwad	2
		5. Tumakuru	2
		6. Davanegere	196

Sl. No.	State	Name of cities	Amount Released
18.	Kerala	1. Kochi	196
19.	Lakshadweep	1. Kavaratti	0
20.	Madhya Pradesh	1. Bhopal	196
		2. Indore	196
		3. Jabalpur	196
		4. Gwalior	94
		5. Sagar	2
		6. Satna	2
		7. Ujjain	94
21.	Maharashtra	Navi Mumbai	2
		Nashik	94
		Thane	64
		Greater Mumbai	2
		Amravati	2
		Solapur	196
		Nagpur	94
		Kalyan-Dombivali	94
		Aurangabad	94
		Pune	196
22.	Manipur	1. Imphal	2
23.	Meghalaya	1. Shillong	2
24.	Mizoram	1. Aizawl	2
25.	Nagaland	1. Kohima	2
26.	Odisha	1. Bhubaneshwar	196
		2. Raurkela	2
27.	Puducherry	1. Oulgaret	2

Sl. No.	State	Name of cities	Amount Released
28.	Punjab	1. Ludhiana	196
		2. Jalandhar	2
		3. Amritsar	2
29.	Rajasthan	1. Jaipur	196
		2. Udaipur	196
		3. Kota	93
		4. Ajmer	94
30.	Sikkim	1. Namchi	2
31.	Tamil Nadu	1. Tiruchirapalli	2
		2. Tirunelveli	2
		3. Dindigul	2
		4. Thanjavur	2
		5. Tiruppur	2
		6. Salem	2
		7. Vellore	2
		8. Coimbatore	190
		9. Madurai	2
		10. Erode	2
		11. Thoothukudi	2
		12. Chennai	190
32.	Telangana	1. Greater Hyderabad	2
		2. Greater Warangal	94
33.	Tripura	1. Agartala	65
34.	Uttar Pradesh	1. Moradabad	2
		2. Aligarh	2
		3. Saharanpur	2

Sl. No.	State	Name of cities	Amount Released
		4. Bareilly	2
		5. Jhansi	2
		6. Kanpur	2
		7. Allahabad	2
		8. Lucknow	68.20
		9. Varanasi	2
		10. Ghaziabad	2
		11. Agra	2
		12. Rampur	2
35.	Uttarakhand	1. Dehradun	2
36.	West Bengal	1. New Town Kolkata	2
		2. Bidhannagar	2
		3. Durgapur	2
		4. Haldia	2
		TOTAL	5961.70

Note: Letter of Authority @ ₹ 2 crore each to Andaman & Nicobar and Lakshadweep for preparation of Smart City Proposals in respect of Port Blair and Kavaratti respectively were issued in FY 2015-16. However, they did not claim the same.

Amending rules to stop illegal construction

141. DR. VINAY P. SAHASRABUDDHE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government proposes to amend and review old rules to stop illegal construction of houses in the areas coming under municipalities/municipal corporations, in view of increasing urbanization day-by-day and to make these constructions legal; and

(b) the proposals being made by Government to solve the problems of water-logging in cities/metro cities during rainy season due to illegal construction being done